

**SHRI T. BASHEER :** Minister is here.

**MR. SPEAKER :** He cannot make a statement just like that. You say that he may make a statement. How can he make it ?

[*Translation*]

**SHRI C. JANGA REDDY (Hanamkonda) :** There is no one to purchase chilli and tobacco in Andhra Pradesh as a result of which farmers are forced to sell them at throw away prices and the farmers are suffering. The Central Government should pay attention towards it.  
(*Interruptions*)

[*English*]

**MR. SPEAKER :** We are going to have discussion on the Demands of the Ministry of Commerce. That is why I am holding it. Within two days it is coming.  
(*Interruptions*)

**SHRI BRAJAMOHAN MOHANTY (Puri) :** There is mobilisation of forces on the border of Arunachal Pradesh.

**MR. SPEAKER :** Give it to me. I will see to it.

[*Translation*]

**SHRI RAMSWAROOP RAM (Gaya) :** Lakhs of people in this country are bonded labour in the form of rural Police...  
...(*Interruptions*) It should be discussed.

**MR. SPEAKER :** You give it in writing, I will see it.  
(*Interruptions*)

**SHRI RAMASWAROOP RAM :** I have given it in writing.

**SHRI V. TULSIRAM :** I have given a notice.....(*Interruptions*)

**MR. SPEAKER :** I will look into it.

Just now we heard about it. You did not hear it, but I heard it. ... (*Interruptions*)

[*English*]

**SHRI SURESH KURUP (Kottayam) :** Sir, the drought situation in Kerala is very serious.

[*Translation*]

**MR. SPEAKER :** we are going to have discussion on the Demands of the Ministry of Agriculture.

[*English*]

We can discuss it In Agriculture Demands.

(*Interruptions*)

**SHRI SURESH KURUP :** The Central Team has come. The representatives have come. (*Interruptions*) Please allow a Calling Attention.

(*Interruptions*)

**MR. SPEAKER :** I can't do all this at one time.

(*Interruptions*)

**SHRI T. BASHEER :** Sir, the drought situation in Kerala is very serious. It should be discussed. I have given notice.  
(*Interruptions*)

[*Translation*]

**MR. SPEAKER :** I do not have time, what can I do.

(*Interruptions*)

12.07 hrs.

#### PAPERS LAID ON THE TABLE

[*English*]

Detailed Demands for Grants of Ministry of Communications and that of Department of Posts for 1987-88

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH) : I beg to lay on the Table :—

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Communications (Department of Telecommunications) for 1987-88. [Placed in Library. See No. LT—4187/87.]
- (2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Posts for 1987-88. [Placed in Library. See No. LT—4188/87.]

**Detailed Demands for Grants of Ministry of Urban Development for 1987-88**

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHINA KIDWAI) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Urban Development for 1987-88. [Placed in Library. See No. LT—4189/87.]

**Notifications under Major Port Trusts Act, 1963, Annual Report of and Review on the working of Calcutta Dock Labour Board, Calcutta etc.**

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : I beg to lay on the Table :—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trust Act, 1963 :—
- (i) G.S.R. 110(E) published in Gazette of India dated the 24th February, 1987 approving the Bombay Port Trusts Docks (Amendment) Bye-laws, 1987.
- (ii) G.S.R. 271(E) published in Gazette of India dated the 3rd March, 1987 approving the

**Mormugao Port Employees (Superannuation and Age of Retirement) (First Amendment) Regulations, 1987.**

- (iii) G.S.R. 278(E) published in Gazette of India dated the 10th March, 1987 approving the Mormugao Port Employees' (Grant of Advances for purchase of (Conveyances) (Fourth Amendment) Regulations, 1987. [Placed in Library. See No. LT—4190/87.]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Calcutta Dock Labour Board, Calcutta, for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Calcutta Dock Labour Board, Calcutta, for the year 1985-86.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT—4191/87.]

- (4) (i) A copy of the Annual Accounts (Hindi and English versions) of the Bombay Port Trust, Bombay, for the year 1985-86 and the Audit Report thereon, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963.
- (ii) A copy of the Review (Hindi and English

versions) by the Government on the Audited Accounts of the Bombay Port Trust, Bombay, for the year 1985-86. [Placed in Library. See No. LT-4192/87.]

Notification under High Court Judges (conditions of service) Act 1954, detailed demands for Grants of Ministry of Law and Justice for 1987-88 etc.

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ) : I beg to lay on the Table—

- (1) A copy of the High Court Judges (Amendment) Rules, 1987 (Hindi and English versions) published in Notification No. G.S.R. 299 (E) in Gazette of India dated the 20th March, 1987 under subsection (3) of section 24 of the High Court Judges (Conditions of Service) Act, 1954. [Placed in Library. See No. LT-4193/87].
- (2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Law and Justice for 1987-88. [Placed in Library. See No. LT-4194/87].
- (3) A statement (Hindi and English versions) correcting the reply given on the 3rd March, 1987 to Unstarred Question No. 991 by Shri Syed Shahbuddin regarding appointment of Judges in Gujarat High Court and pending cases. [Placed in Library. See No. LT-4195/87].

#### Notifications under Customs Act, 1962

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :—

- (1) G.S.R. 326(E) published in Gazette of India dated the 27th March, 1987 together with an explanatory memorandum extending the validity of Notification No. 284/85-Customs dated the 2nd September, 1985 upto the 31st March, 1988.
- (2) G.S.R. 327(E) published in Gazette of India dated the 27th March, 1987 together with an explanatory memorandum extending the validity of Notification No. 294/85-Customs dated the 16th September, 1985 upto the 31st March, 1988.
- (3) G.S.R. 369(E) and 370(E) published in Gazette of India dated the 2nd April, 1987 together with an explanatory memorandum regarding exemption to drill rigs and spares thereof when imported into India for rural water supply projects from the whole of the basic additional and auxiliary duties of customs leviable thereon.
- (4) G.S.R. 373(E) published in Gazette of India dated the 3rd April, 1987 together with explanatory memorandum extending the validity of Notification No. 251/86-Customs dated the 16th April, 1986 upto the 30th June, 1987. [Placed in Library. See No. LT-4196/87].

Review on the working of and annual report of Nehru Memorial Museum and Library for 1985-86 and a statement showing reasons for delay in laying these papers etc—

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Nehru Memorial Museum and Library, New Delhi, for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Nehru Memorial Museum and Library, New Delhi, for the year 1985-86.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT 4197/87].
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Cultural Resources and Training, New Delhi, for the year 1985-86 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Centre for Cultural Resources and Training, New Delhi, for the year 1985-86.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See. No. LT-4198/87].
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Sahitya Akademi, New Delhi, for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Sahitya Akademi, New Delhi, for the year 1985-86.
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See No. LT-4199/87].
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Salar Jung Museum Board, Hyderabad, for the year 1985-86 along-with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Salar Jung Museum Board, Hyderabad, for the year 1985-86.
- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library. See No. LT-4200/87].
- (9) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Delhi, for the year 1985-86 together with Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technoloys Act, 1961. [Placed in Library. See No. LT-4201/87].

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Sangeet Natak Akademi, New Delhi, for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the (Hindi and English versions) by the Government on the working of the Sangeet Natak Akademi, New Delhi, for the year 1985-86.
- (11) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above. [Placed in Library. See No. LT-4202/87].
- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Northern Region) Kanpur, for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Board of Apprenticeship Training (Northern Region) Kanpur, for the year 1985-86.
- (13) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above. [Placed in Library, See. No. LT-4203/87].
- (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Southern Region) Madras, for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Board of Apprenticeship Training (Southern Region) Madras, for the year 1985-86.
- (15) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above. [Placed in Library. See No. LT-4204/87].
- (16) A copy of the Annual Accounts (Hindi and English versions) of the Aligarh Muslim University, Aligarh, for the year 1985-86 together with Audit Report thereon, under subsection (4) of section 35 of the Aligarh Muslim University Act, 1981.
- (17) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (16) above. [Placed in Library. See No. LT-4205/87].
- Review on the working of and Annual Report of the Hospital Services Consultancy Corporation (India) for 1985-86 and statement showing reasons for delay in laying these papers, etc.**
- THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMAKI SAROJ KHAPARDE): I beg to lay on the Table—**
- (1) A copy each of the following papers (Hindi and

English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (i) Review by the Government on the working of the Hospital Services Consultancy Corporation (India) Limited, New Delhi, for the year 1985-86.
  - (ii) Annual Report of the Hospital Services Consultancy Corporation (India) Limited, New Delhi, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-4206/87.]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 1985-86 under section 19 of the Postgraduate Institute of Medical Education and Research, Chandigarh, Act, 1966.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 1985-86 together with Audit Report thereon, under

sub-section (4) of section 18 of the Postgraduate Institute of Medical Education and Research, Chandigarh, Act, 1966.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 1985-86.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-4207/87].

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12.08 hrs.

**PUBLIC ACCOUNTS COMMITTEE**

[English]

**Seventieth Report**

**SHRI E. AYYAPU REDDY (Kurnool)** : I beg to present the Seventieth Report (Hindi and English versions) of the Public Accounts Committee on Action Taken on the 23rd Report (8th Lok Sabha) on Union Excise Duties.

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**COMMITTEE ON THE WELFARE  
OF SCHEDULED CASTES AND  
SCHEDULED TRIBES**

[English]

**Twentieth Report**

**SHRI K. D. SULTANPURI (Simla)** : I beg to present the Twentieth Report (Hindi and English versions) on Action Taken by Government on the recommendations contained in the Ninth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on